

**Customs, Excise & Service Tax Appellate Tribunal
West Zonal Bench At Ahmedabad**

REGIONAL BENCH- COURT NO.3

Excise Appeal No.410 of 2012

(Arising out of OIA-108-110/2012-AHD-II-CE/MM/COMMR-A-/AHD dated 29/03/2012
passed by Commissioner of Central Excise-AHMEDABAD-II)

Jaysukh Kansara

.....Appellant

Partner, Trimurti Metal Works, Opp. Hariom Appt., Nr Old Railway Lane, Ranip Road, Nava
Vadaj,
Ahmedabad, Gujarat

VERSUS

C.C.E.-Ahmedabad-ii

.....Respondent

Custom House... First Floor,
Old High Court Road, Navrangpura,
Ahmedabad, Gujarat-380009

APPEARANCE:

None appeared for the Appellant
Shri S K Shukla, Superintendent (AR) for the Respondent

**CORAM: HON'BLE MEMBER (JUDICIAL), MR. RAMESH NAIR
HON'BLE MEMBER (TECHNICAL), MR. RAJU**

Final Order No. A/ 10756 /2020

DATE OF HEARING: 11.03.2020
DATE OF DECISION: 11.03 .2020

RAMESH NAIR

The appellant filed a request letter to withdraw this appeal as they
opted to avail the SABKA VISHWAS SCHEME, 2019.

2. Accordingly, the appeal is dismissed as withdrawn with a liberty to
approach this Tribunal, in case the application under said Scheme, 2019 is
not accepted.

(Dictated & Pronounced in the open court)

**(RAMESH NAIR)
MEMBER (JUDICIAL)**

**(RAJU)
MEMBER (TECHNICAL)**